section 379/411 23-12-1979 under Indian Penal Code was registered at Delhi Railway Police Station, Delhi Junction when some of the property recovered from the gang was identified by the complainant, Officer-incharge, State Bank of India, Jasur (Himachal Pradesh). No case regarding Madras Janata Express reported Railway Police on 25th to Delhi November, 1979.

- (b) According to information obtained from Delhi Police authorities, the gang admitted to have committed 21 thefts on the running trains.
- (c) Only in one case the stolen property was restored to the owner on 'Superdari' on the orders of the court. In this case, the complainant lost cloth, sarees and cash Rs. 1.000/-(total loss Rs. 2,500/-) out of which property worth Rs. 1,500/- except cash, were restored to the complainant under orders of the Court Superdari'. In the case reported by Officerin-charge, State Bank of India, Jasur (Himachal Pradesh), the total loss was worth Rs. 28,000/- of which properties worth Rs. 750/- only were identified by him out of the lot recovered by the Police. He has not been restored any of his property so far. Rest of the property recovered has neither been identified by anybody so far nor connected to any particular case.

Solution for Afghanistan issue

1266. SHRI G. C. BHATTACHARYA: SHRI RAMANAND YADAV: SHRI GANAPAT HIRALAL BHAGAT ·

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what stand the Government of India has taken at the meetings of the non-aligned group of nations for

acceptable solution on the Afghanistan issue for inclusion in a consensus statement:

to Questions

- (b) whether the above stand is different from the one taken by the Government of India in the General Assembly of the United Nations; and
- (c) if so; what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The question of developments in Afghanistan raised by some delegations in the group of non-aligned countries which has been meeting in New York at the level of Permanent Representatives to the United Nations since February 20, 1980 to consider the implementation of the decisions and recommendations of the Declaration. The Representative at the meeting reiterated the Government's position on recent developments in Afghanistan A copy of his statement is placed on the table of the House [See Appendix CXIIII, Annexure No. 85].

- (b) No Sir Both in the statement made in the U.N. General Assembly on January 11, 1980 and in the statement made in the meeting of nonaligned countries, India expressed its opposition to the presence of foreign troops and bases in any country and to the use of force in international relations and intervention or interference in the internal affairs of sostates. India also warned against the dangers of the intensification of Great Power rivalry especially through the induction of arms in our The statement also expressed India's support for the independence, sovereignty and territorial integrity of Afghanistan.
 - (c) Does not arise.